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SECTION XI

LISTED ON: 20.09.2013

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

COURT: 9
ITEM: 37

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 11248 OF 2011
WITH PRAYER FOR INTERIM RELIEF

RIYAZUR RAHMAN KHAN

...PETITIONERS

VERSUS

FAIQA KHATOON & ANR.

...RESPONDENTS

OFFICE REPORT

The above mentioned matters were listed before the Hon'ble Court on 08.03.2013 when the Court was pleased to pass the following order:
"As the dispute is between brother and sister, we deem it expedient that they should approach the Mediation Centre of Allahabad High Court, Allahabad (U.P.), for resolution of their dispute.

Accordingly, we direct the parties to appear before the Co-ordinator of the said Mediation Centre at Allahabad (U.P.) on 03.04.2013 at 11 A.M.

Needless to state that the said Mediation Centre shall mediate between the parties and send its report to this Court.

List the matter along with the report of the Mediation Centre .â€

It is submitted that no report has been received from Mediation Centre till date.

The above mentioned matter is listed before the Hon'ble Court with this report.

Dated this the 19th day of September, 2013.

ASSISTANT REGISTRAR

Copy to:

1 Mr. D. Bharathy Reddy, Advocate

2 Mr. R.D. Upadhyay, Advocate

ASSISTANT

REGISTRAR